

F.No.187/34/79-IT(AI)
GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI: DATED THE 29th Oct., 1979.

NOTIFICATION
INCOME TAX

No.3054(F.No.187/34/79-IT(AI): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961) the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its Notifications No.679 (F.No.187/2/74-IT(AI) dated 20th July, 1974 as amended from time to time.

2. Existing entries under columns (1), (2) & (3) against Sl.Nos. 13 and 13A shall be substituted by the following entries:-

<u>COMMISSIONER</u> <u>OF INCOME TAX</u>	<u>HEAD QUARTERS</u>	<u>JURISDICTION</u>
13 Kerala -X	Ernakulam	1. Income-tax-cum-Estate Duty. Circle, Ernakulam. 2. Income-tax-cum-Estate Duty Circle, Trichur. 3. Companies Circle, Ernakulam, 4. Income-tax Circle, Ernakulam. 5. Income-tax Circle, Alleppey 6. Income-tax Circle, Quilon. 7. Income-tax Circle, Thiruvalla. 8. Income-tax Circle, Trivandrum. 9. Salary Circle, Trivandrum. 10. Survey Circle, Ernakulam. 11. Special Circle, Ernakulam. 12. Income-tax Circle, Kottayam.
13A Kerala-II	Ernakulam	1. Salary Circle, Ernakulam. 2. Income-tax Circle, Alwaye. 3. Income-tax Circle-I, Calicut 4. Income-tax Circle-II, Calicut 5. Income-tax Circle, Cannanore. 6. Income-tax Circle, Mattancherry. 7. Income-tax Circle, Palghat. 8. Income-tax Circle, Trichur. 9. Income-tax Circle, Kasaragod.

This Notification shall take effect from 1st Nov, 1979

Sd/-

(B.M.SINGH)

UNDER SECY: CENTRAL BOARD OF DIRECT
TAXES

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

P.T.O.

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9. The Chief Controller of Accounts, CBDT, H-Block, Vikas Bhawan New Delhi.

Sd/-

(B.M.SINGH)

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AUTHORISED FOR ISSUE.

S. Prashar
ASSTT. DIRECTOR OF INSPECTION
(RS&P)

No. CC/ITAI/2903/925/RSP/79

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